

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


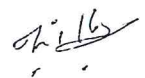
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/272/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	S.M. Meera Mohideen	Counsel for Respondent	
②	LILLY FRANCIS	COUNSEL FOR PETITIONER M/S KING & PARTIDGE	

ORDER

Counsels representing both the parties are present. Petitioner Counsel prayed for time submitting that Senior Counsel could not appear before this Adjudication Authority for personal inconvenience. At request, time is extended. Put up on **17.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)